

IN THE COURT OF THE JUDGE
ALLAHABAD BENCH, ALLAHABAD.

A2/1

1981-87
D.A./T.A. No. 199

WP. 9446-81

Sri Achyuta Nand Mishra & others
Applicant(s)

Verse

The a.o. J. & others

Respondent(s)

Office Report Date Orders

OR

31-5-90 DR

① A Civil Misc W.P. No 9446-81 has been received in transfer from High Court Allahabad

None present for the parties
Issue notice to both the parties and their counsel and list this case before court for orders on 30-8-90 with service report.

② The case was admitted

③ Counter and Rejoinder has already been filed.

④ - Notice issued to both the parties by Regd post for 31-5-90. No notice has been returned undelivered so far.

30-8-90

DR (J)

Hon. K. J. Ramon, AM

Hon. J. P. Sharma, JM

Not reacted adjn to 1-11-90 for orders.

Submitted

23/5/90

Amr
BOC

OR

Notice issued to both the parties by Regd post for 30-8-90.

No undelivered notice has been received so far

Submitted

27/11/90

OR

GUPTA

Copy of order

Send to copying section on 10/11/91

P.T.O

1-11-90 Hon. A. P. Bhatta Charya J. m
Hon. K. Charya A. m

As neither party nor any counsel is present due to the resolution of strike passed by C. A. T. Bar Association. This case is adjourned to 3-11-91 for orders.

A. m.

U. Mallacharya
J. m 11. 90